GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:2390 ANSWERED ON:16.08.2011 GOM ON HONOUR KILLINGS Adhalrao Patil Shri Shivaji;Adsul Shri Anandrao Vithoba;Dharmshi Shri Babar Gajanan;Mitra Shri Somendra Nath;Punia Shri P.L. ;Sayeed Muhammed Hamdulla A. B.

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has constituted any Committee/Group of Ministers (GoMs) to examine the issue relating to honour killings;

(b) if so, the details thereof and the recommendations made by such Committee/Group;

(c) whether the Government proposes to frame a law to prosecute persons/groups involved in honour killings in the country;

(d) if so, the details thereof; and

(e) the steps taken by the Government to provide adequate security to couples threatened by their family members?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (d): Yes, Madam. The issue relating to honour killings has been referred to a Group of Ministers. The GoM has not yet completed its deliberations.

(e): As per the seventh schedule to the Constitution of India "Police" and "Public Order" are State subjects and, as such, the primary responsibility of prevention, detection, registration, investigation and prosecution of crime, lies with the State Governments/Union Territory Administrations. However, Government of India is deeply concerned with the crime of honour killing and other forms of violence. Ministry of Home Affairs has sent a detailed advisory dated 4th September, 2009 to all State Governments/UT Administrations wherein States have been advised, inter alia, to take comprehensive review of the effectiveness of the machinery in tackling the problem of violence against women, and take appropriate measures to curb the violation of women's rights by so called 'Honour Killings'. Many of the State Governments, where alleged instances of hounour killing have been reported, have issued detailed instructions to district authorities for the protection of life and liberty of the runway couples. Some of States have also established Protection Homes for runway couples.